GOVERNMENT OF INDIA MINISTRY OF PORTS, SHIPPING AND WATERWAYS

LOK SABHA UNSTARRED QUESTION NO. 4718 ANSWERED ON 28.03.2025

MULTIMODAL LOGISTICS PARKS

4718. SHRI K C VENUGOPAL:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state: पत्तन. पोत परिवहन और जलमार्ग मंत्री

- (a) the number of Multimodal Logistics Parks (MMLPs) being set up in "port cities" underPhase I and II of Bharatmala, State-wise;
- (b) the amount of funds being allocated for setting up of these MMLPs, State-wise;
- (c)the details of the range of services which these MMLPs would offer to the existing ports;
- (d) whether a Public Private Partnership (PPP) mode is likely to be used to operationalize them; and
- (e) if so, the details thereof, State-wise?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS (SHRI SARBANANDA SONOWAL)

(a)& (b) Under BharatmalaPariyojana of Ministry of Road Transport and Highways,six Multi Modal Logistics Parks (MMLPs) are to be developed in the following "port cities":-

Sr.No.	Port Cities	State
1	Chennai	TamilNadu
2	Mumbai	Maharashtra
3	Kolkata	West Bengal
4	Cochin	Kerala
5	Visakhapatnam	Andhra Pradesh
6	Kandla	Gujarat

The total Authority Cost for development of MMLP Chennai is Rs.641.92 crore. For the remaining 5 MMLPs, no funds have been earmarked as the studies are in various stages. There is no Phase II development for MMLPs.

- (c) MMLPs are designed to enhance the efficiency of logistics and supply chain management, especially by integrating various modes of transportation. These MMLPs offer a range of services to optimize port operations and improve the overall logistics framework for existing ports such as:-
 - Warehousing and Storage Solutions

- Transportation and Freight Handling
- Customs and Regulatory Services
- Value-Added Services
- Infrastructure and Connectivity
- Environmental Sustainability Services
- Security

(d)& (e)As per the policy of Ministry of Road Transport and Highways, MMLPs are to be developed under BharatmalaPariyojanainPublic Private Partnership (PPP) mode, with a concession period of 45 years.
